

(b) These resolutions have generally helped India in her bilateral and multi-lateral negotiations in commercial and economic fields. More concretely, India has secured better conditions of access in some overseas markets for her export products such as handlooms, handicrafts, East India Kips, Tea, pepper, coir goods and cotton textiles. Increased technical assistance for export promotion activities has also been received.

(c) The time limit fixed for implementation of certain resolutions has not yet expired in most cases. The matter is expected to be reviewed during the next Board Session.

Indo-USSR Trade Agreement

*216. SHRI R. BARUA:
SHRI S. KUNDU:
SHRI N. R. LASKAR:
SHRI CHENGALRAYA NAIDU:
SHRI M. S. OBEROI:

Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether it is a fact that the first round of talks on a new long term trade agreement between India and U.S.S.R. was held in June, 1969 ;

(b) if so, the subjects discussed and the results achieved ; and

(c) when the final agreement is likely to be finalised in this regard ?

THE MINISTER OF FOREIGN TRADE AND SUPPLY (SHRI B. R. BHAGAT) : (a) No, Sir.

(b) Does not arise.

(c) The final agreement is likely to be finalised by about the end of 1970.

Issue of Forged Permits to Foreigners

*217. SHRI RAMACHANDRA VEERAPPA :
SHRI G. C. NAIK :
SHRI D. AMAT :

SHRI J. K. CHOUDHURY:
SHRI MUHAMMAD SHERIFF:

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether a British national has been arrested in Darjeeling recently on a charge of issuing forged permits to foreigners to visit Sikkim ;

(b) if so, the name of the said British national ;

(c) whether the legal proceedings against him have been initiated ; and

(d) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURFENDRA PAL SINGH) : (a) Yes, Sir,

(b) Mr. Arthur Maloney.

(c) Mr. Maloney was convicted in Darjeeling on 14.5.1969 for offences under Section 14 of the Foreigners Act and under Section 420 of the Indian Penal Code to undergo 14 days rigorous imprisonment.

(d) Does not arise.

स्वेज नहर के बन्द हो जाने के कारण हानि

218. श्री विभूति मिश्र : क्या बंदेशिक व्यापार तथा पूर्ति मंत्री यह बताने की कृपा करेंगे कि :

(क) स्वेज नहर के बन्द हो जाने के कारण व्यापार में भारत को प्रति वर्ष कितने रुपये की हानि हुई; और

(ख) इस हानि को पूरा करने के लिए सरकार क्या योजना तैयार कर रही है ?

बंदेशिक व्यापार तथा पूर्ति मंत्रालय में उपमंत्री (श्री चौधरी राम सेवक) :
(क) स्वेज नहर बन्द होने के फलस्वरूप भारत को व्यापार में हुई हानि का ठीक ठीक अनुमान लगाना सम्भव नहीं है ।

(ख) प्रश्न नहीं उठता ।

Manufacture of Cheap Radio Sets

*219. SHRI HIMATSINGKA : Will the Minister of DEFENCE be pleased to state :

(a) whether Government have lately decided to limit the production of big radio manufacturing units in respect of cheap radios ;

(b) if so, to what extent ;

(c) how far their licenced capacity would be rendered idle as a result thereof and

(d) whether this decision has failed manufacturers ; if so, their precise demands and Government's reaction thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA) : (a) No. Sir.

(b) to (d). Do not arise.

भारत नेपाल सम्बन्ध

*220. श्री शिव कुमार शास्त्री :

श्री प्रकाशवीर शास्त्री :

श्री शिवचरण लाल :

क्या बंदेशिक-कार्य-मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारत और नेपाल के सम्बन्धों में कोई और सुधार हुआ है ;

(ख) क्या यह सच है कि नेपाल में चीन का प्रभाव बढ़ गया है और इसके फलस्वरूप भारतीय हितों और भारतीय मंत्री की उपेक्षा की जा रही है ; और

(ग) क्या इसके कोई और कारण हैं ?

बंदेशिक-कार्य मंत्री (श्री विनेश सिंह) :

(क) भारत और नेपाल के बीच सम्बन्ध बहुत निकट और मित्रतापूर्ण हैं। दोनों के बीच समस्याओं का उठना स्वाभाविक है। हम

उन्हें दोनों पक्षों में बातचीत करके सौहार्द-पूर्वक सुलझाते हैं। हम आशा करते हैं कि हमारे सम्बन्ध और गहरे होते रहेंगे।

(ख) नेपाल सरकार के वक्तव्यों से मालूम होता है कि उनके और चीन के सम्बन्ध मंत्रीपूर्ण हैं। हम नहीं समझते हैं कि इनके फलस्वरूप नेपाल सरकार भारतीय हितों और भारतीय मंत्री की उपेक्षा करेगी।

(ग) प्रश्न नहीं उठता।

Licences to Import Betel Nuts and Cloves

*221. SHRI RAM CHARAN : Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether it is a fact that Government have issued licences for the import of Betelnuts and cloves to the various firms in Uttar Pradesh, Delhi, Haryana, Punjab, Rajasthan and Madhya Pradesh during the last two years; and

(b) if so, the names of firms together with quantity and rate on which betelnuts/cloves are released for sale and for manufacturing drugs ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOUDHARY RAM SEWAK) : (a) and (b). No import licences for Betelnuts have been issued to any party during the last two years. Import of Cloves is, however, allowed to actual users on restricted basis.

Firmwise statistics are not being maintained for Cloves consolidated licences are issued to actual users covering all their requirements for permissible raw materials. Actual users make imports for their own use and not for sale.

तमिलनाडु में स्टेनलेंस स्टील के लिए

आयात लाइसेंस मंजूर करना

*222. श्री कंवरलाल गुप्त : क्या बंदेशिक व्यापार तथा पूर्ति मंत्री यह बताने की